MONTHLY STATEMENT OF CASES FOR THE MONTH OF DECEMBER, 2022 HIGH COURT OF MEGHALAYA

| A | NN | E | X | U | R | E- | I |
|---|----|---|---|---|---|----|---|
| | | | | | | | |

| Name of the State/UT | | Opening Ba | lance | Ins | stitution du month | | Disp | osal Cases o | | Closii | ng balance of the mo | at the end | The state of the s | rease or dec acy vis a vis month | | | osal of case e than five | s which are | more | | es which are years old at e month |
|-------------------------|-------|------------|--------------------|-------|-----------------------|--------------------|-------|--------------|--------------------|--------|-------------------------|--------------------|--|--|--------------------|-------|-----------------------------|--------------------|-------|----------|---|
| High Court | CIVIL | | CIVIL+ CRIMINAL | CIVIL | CRIMINAL | CIVIL+ CRIMINAL | CIVIL | CRIMINAL | CIVIL+ CRIMINAL | CIVIL | CRIMINAL | CIVIL+ CRIMINAL | CIVIL | CRIMINAL | CIVIL+ CRIMINAL | CIVIL | | CIVIL+ CRIMINAL | CIVIL | CRIMINAL | CIVIL+ CRIMINAL |
| Meghalaya | 789 | 85 | 874 | 65 | 26 | 91 | 29 | 16 | 45 | 825 | 95 | 920 | 4.56% | 11.76% | 5.26% | 2 | 0 | 2 | 88 | 2 | 90 |

| 3(a) | Whether any Statewide/Regional Conference held during the month. | |
|------|---|--|
| 3(b) | Number of Officers who participated in the said conference | |
| 3(c) | Have any targets been fixed and indicated to the participant Officers, if so, what are the targets? | |
| 4 | What is the progress made on those targets district-wise | |